

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
CAPRICOAST HOME SOLUTIONS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	CAPRICOAST HOME SOLUTIONS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	04/12/2014
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-Bangalore
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U36103KA2014PTC077612
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	No 728, 1st Floor, Grace Platina CMH Road, Indiranagar, Bengaluru, Karnataka, India, 560038
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29/03/2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR, AUTHORISATION FOR ASSIGNMENT (AFA) Validity	CS THIRUPAL GORIGE NO. 87, 2ND FLOOR, 21ST CROSS, 7TH MAIN, N S. PALYA, BTM 2ND STAGE, BANGALORE-560076, KARNATAKA, INDIA CELL +91 94483 84064, LL +080 7963 4233 EMAIL: GTHIRUPAL@GMAIL.COM IP REG. NO. IBBI/IPA-002/IP-N00016/2016-17/10030 AFA valid upto 21/05/2024
8	LAST DATE FOR SUBMISSION OF CLAIMS	28/04/2024

Notice is hereby given that Capricoast Home Solutions Private Limited has commenced voluntary liquidation on 29.03.2024.

The stakeholders of Capricoast Home Solutions Private Limited are hereby called upon to submit a proof of their claims, on or before 28.04.2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 30.03.2024

Place: Bangalore




Thirupal Gorige
Liquidator

ple held
bid to kill
man and
stealing
ables

National parties often ignore regional aspirations, says EPS

Regional parties are better equipped to represent people and expedite development initiatives in States, says ADMK general secretary and Tamil Nadu Leader of the Opposition Palaniswami

T. Ramakrishnan
D. Suresh Kumar
CHENNAI

criticising national parties for "ignor-



Democratic Alliance, Mr. Palaniswami acknowledged that on matters concerning the State, "we were not able to function independently while in the alliance".

Phone-tapping case: Another police official arrested

Naveen Kumar
Lavpreet Kaur
HYDERABAD

The Hyderabad city police officials probing the phone-tapping case are focused on recovering destroyed evidence. While remnants of hard

WEATHER WATCH

Rainfall, temperature & air quality in select metros yesterday



CHENNAI

In a shocking incident reported in the Salem Division of Southern Railway, the loco pilots of a relief engine were allegedly pressured to run it at 50 kmph, instead of the prescribed 15 kmph, to prevent loss of punctuality. Railway sources said that a freight train was held up between the Veerapandi Road and Magudan Chavdi stations due to a locomotive failure, leading to a section block on March 14. Another freight train was detained at Veerapandi Road and its locomotive was detached for the relief operation. The station master gave the loco pilot 'T/A 602' the signal and proceed without line clear at a speed not exceeding 15 kmph during day and 10 kmph at night. The loco pilots proceeded as instructed and moved

Ram Meena and assistant loco pilot Rohit Kumar Shah were accused of causing loss of punctuality by not contacting the Traction Loco Controller before entering the occupied section. The sources told Hindu that the Chief Inspector phoned the pilot and urged him to the relief engine at 15 kmph. Though the loco pilot said he was running engine at 15 kmph in accordance with the 'T/A' authority, the Chief Inspector insisted the loco run at 50 kmph three following times getting delayed.

'Threat to safety' Protesting the proposed again pilots, the All Running Staff has petitioned pal Chief Operating Officer, Southern Railway, that threaten

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SPOT CASH 30-3-2024 to 10-4-2024

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Call: 96322781499

EDUCATIONAL

GENERAL

STUDY LAW AFTER 12th

PERSONAL

LOST & FOUND

1. SUATHA Gopalkrishna residing at 2807, 3rd Main, K S Layout 2nd Stage, Bangalore have lost my all-important letter, Possession Certificate, Lease cum Sale agreement and Absolute sale deed of Property ID No 55-380-2404 Site No 2404, 18th Main, 2nd Stage Kumaraswamy Layout, Bangalore, while travelling. If found please contact nearest police station or call: 9880825082 / 9900766997

LEGAL NOTICE

IN THE COURT OF THE
28TH ADDL CITY CIVIL
JUDGE MAYO HALL UNIT
AT BANGALORE (CCH-29)
O.S. NO. 25221/2022

BETWEEN:
ICICI Bank Limited.
Having its Registered office at
Mayfield Centre, No. 4, 101,
Hosur Road, Bommarahalli,
Bangalore- 560 068
Represented by its Collection
Manager Sri Pramoth
Gunnallappa B.
... PLAINTIFF
AND:
Mrs. Roseanne Joseph
... DEFENDANT
SUMMONS TO DEFENDANT
To,
Mrs. Roseanne Joseph
D/o Mr. Elnizier Joseph,
Aged about 48 years, Rati
Flat No. 107, JJ Acaia

FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
CAPRICAST HOME SOLUTIONS PRIVATE LIMITED

1 NAME OF CORPORATE PERSON	CAPRICAST HOME SOLUTIONS PRIVATE LIMITED
2 DATE OF INCORPORATION OF CORPORATE PERSON	04/12/2014
3 AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	ROC-Bangalore
4 CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U3610SKA2014PTC07612
5 ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	No 728, 1st Floor, Grace Palina CHM Road, Indiranagar, Bengaluru, Karnataka, India, 560038
6 LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29/03/2024
7 NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR, AUTHORIZATION FOR ASSIGNMENT (AFA) Validity	CS THIRUPAL GORGE, NO. 87, 2ND FLOOR, 21ST CROSS, 7TH MAIN, N.S. PALYA, BTM 2ND STAGE, BANGALORE-560076, KARNATAKA, INDIA. CELL: +91 94483 84064, LL: +980 7963 4233 EMAIL: GTHIRUPAL@GMAIL.COM IP REG. NO. JEBHUPA-402IP-400016/2016-17/10030 AFA valid upto 21/05/2024

8. [LAST DATE FOR SUBMISSION OF CLAIMS] 28/04/2024
Notice is hereby given that CAPRICAST HOME SOLUTIONS PRIVATE LIMITED has commenced voluntary liquidation on 29.03.2024. The stakeholders of CAPRICAST HOME SOLUTIONS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 28.04.2024 to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.
Date : 30.03.2024
Place : Bangalore
Thirupal Gorge
Liquidator

has been arrested
alleged attempt on
e of the woman's
sing time is 14:30
e Of The Tender. "For All
eignous Officers. EMD Will Be
ppled Only Via Online System As
table On www.treps.gov.in."

1	1549A	N-2 Board to Frtptl part	No. 1/600008A
2	3621	Set of upper flange for UIC type rubber	
3	22322A	AAR Grease CTFB	
4	77720	Procurement of input shaft, guide roller	
5	037B	Auxiliary Machine Bearing	
6	5582	POH KIT FOR 203mm	
7	30	Computed Tomography (CT SCAN)	
8	49A	IOH Gasket kit for EP	
9	15	TOH Gasket kit for EP	
10	25	Procurement of Descending chain	
11	35	Procurement of Optical Rail Profile	
12	16	Yoke for CBC	
13	99	Holder for Traction Motor	
14	84A	Zonal Rate Contract for supply of (PH NO.10061)	
15	09	Articulated Lock Lift	

Due dates of Tender

[illegible][illegible]

ಬಿಬಿಎಂಪಿ ಟೆಡೆಲ್ ಪ್ರಾಜೆಕ್ಟಿರುವ ವಿಷಯ

[illegible]

தமிழ்செல்வி

and others as Vendors & Sri Pattarai, son of Late Sri H. Muniswamappa and Sri Madhurai Padma Siddhath, son of Late Sri N.C. Madhurai as Confirming Parties. We are in the process of scrutinizing the title to the Schedule Property.

Any person/s asserting any rights, interest, title or claims in respect of the Schedule Property, in any manner whatsoever, or has any rights or claims in respect of the Schedule Property or has any objections to such sale, thereof in favour of our Client, is/are hereby called upon to notify the undersigned in writing, within 10 days from the date of issuance of this Public Notice, along with documentary proof thereof. If no such written objection/claims along with documentary proof is received by the undersigned within the aforesaid period our client will proceed on the basis that there are no claims and/or objections whatsoever with regard to the Schedule Property and will conclude the sale transaction, without being liable for any future claims. **CONTINUE**

SCHEDULE

All the piece and parcel of the dry agriculture land bearing Survey No. 72/28, old Survey No. 72/2, measuring 36 guntas (thirty-six) guntas situated at Thigala Chowdannaiah Village, Sarjapura-3 Hobli, Anekal Taluk, Bengaluru District and bounded as follows:

East : By Road:
West : By Survey No 72/1;
North : By Survey No 72/21, and
South : By Survey No 72/29;

M/s. Sundaraswamy & Ramdas
Advocates,
No.24, Keshava Nivas, Kalidasa Road,
Gandhinagar, Bangalore – 560 009.
Ph: 22263838, 22308089, 22251764
E-mail: adrinhi@sundaraswamy.com
Date: 29/03/2024

ಪೆಂಗಪ್ಪಯ್ಯ

உணர்வு உயிரியல்

ಕಾರು ಅಡ್ಡಗಟ್ಟಿ ದರೋಡೆ

ಅಪ್ಪಗಟ್ಟಿದ ನಾಲ್ಕು ಜನರಿದ್ದ ಖದಿವನುರ ತಂದ ಚಾಪುವಿನಿಂದ ಬೆದರಿಸಿ ನಗದು, ಜಿನ್ನಾಪ್ಪರಣ ಕೆಸಿದು ಪೂರಿಯಾಗಿರುವ ಪ್ರಕರಣ ತದವಾಗಿ ಬೆಳಕಿಗೆ ಬಂದಿದೆ. ಬೆಂಗಳೂರು ನಗರಭಾವಿಯೆಂಬ ಬಿ.ಎನ್. ರವಿ ದರೋಡೆಗಳಾಗಾದವರು.

■ ಹರೀಶ್ ಜೇಲೂರು ಬೆಂಗಳೂರು

MU22, G-8, Shrihari & Priya,
 Krishna Tower, 3rd Main, Gandhinagar,
 Bengaluru-560009.

Bengaluru
 Date: 28.03.2022

Bengaluru
Date: 28.03.2024

ಹೆಚ್ಚಿನ ಬೆಲೆಗೆ ಮದ್ಯ ಮಾರಾಟ | 10 ಕೋಟಿ ರೂಪಾಯಿ ದಂಡ ವಸೂಲಿ
118 ಪ್ರದ್ಯುರಂಗ ಲೈಸ್‌ನ್ಸ್ ರಚ್ಚು

32 ಬೆಳ್ಳಿ ಪಾಟಕಗಳಿಗೆ ಅನುಮತಿ

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Owner 9844027560

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೨೫೨ ದಿನಗಳ ಕೊಠ
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 ಕರ್ನಾಟಕದಾದ್ಯಂತ MNC
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 PUC, IT Anywhere
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 ಮಾರ್ಚ್‌ನಲ್ಲಿ ಉಪ್ಪು ಉಪ್ಪು
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98458 23424

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facilities.

ಹಿಡುಗರ ಗಮನಕ್ಕೆ

ಪತ್ರಿಕೆಯಲ್ಲಿ ಪ್ರಕಟವಾಗಿರುವ
ಜಾಲರಾಜ್ಯಗಳು ವಿವಿಧ ಪೂರ್ಣ
ಅರ್ಥಿಕ ಆರ್ಥಿಕತೆಗಳನ್ನು ಒಳಗೊಂಡ
ವ್ಯವಸ್ಥಾಪನಾ-ದೋಷ, ಗಣನ
ಮಾಹಿತಿಗಳನ್ನು ಕುರಿತು ಆ
ಸಹಜವಾಗಿ ಜಾಲರಾಜ್ಯದ
ದೋಷಗಳು ಸ್ಪಷ್ಟವಾಗಿರುತ್ತವೆ
ಆದರೆ ಪತ್ರಿಕಾ ಮಾಧ್ಯಮಗಳಲ್ಲಿ

ಅದಕ್ಕೆ ಪಕ್ಕಕ್ಕೆ ದವಾಬ್ದಾರಿಯಾಗುವುದಿ

ಬುಲಬುಲಾ, ಬುಲಬುಲಾ-ಶ್ವೇತ-
ವಿವಾಹದೇವಿ ಜಾತ್ಯ ಮಹೋತ್ಸವಕ್ಕೆ
ಶ್ವವಾರ ಅರಂಭವಾಗಿದ್ದು, ಏ. 2ರವರೆಗೆ
ನಡೆಯಲಿದೆ.

ಶ್ವವಾರ ಸಂಜೆ ಶ್ರೀ ಪಟ್ಟಣದವರು
ದೇವಿಗೆ ಅರ್ಚೆ ಮತ್ತು ಅಗ್ನಿಕೊಂಡ
ನಡೆಯಿತು. ಶನಿವಾರ ಸಂಜೆ
ಪಟ್ಟಣದವರು ದೇವಿಯ ಜಾತ್ಯ ಮ
ಹೋತ್ಸವಕ್ಕೆ ಸಿದ್ಧವಿದ್ದು ಪ್ರದರ್ಶನ
ಏ. 2ರವರೆಗೆ ನಡೆಯಲಿದೆ. ಮೂ. 3
ಅರೋಜನ ಭಾನುವಾರ
ಶ್ರೀ ಮಾರವುದೇವಿಗೆ ಉಪಾರ, ಪೂಜೆ
ನೋಮವಾದ ಶ್ರೀ ಮಾರವುದೇವಿಗೆ 4
ಹಾಗೂ ಇತರ ದೇವಿಗಳಿಗೆ ಅರ್ಚೆ 3
ಪೂಜೆ ನಡೆಯಲಿದೆ. 2ರ ಮಂಗಳ
ಮಾರಮ್ಮ ದೇವಿಯ ಅಗ್ನಿಕೊಂಡ
ಜಾತ್ಯ ಆರಂಭಗೊಂಡಿದೆ.

ಗ್ರಾಮಸ್ಥರು ಹೆಚ್ಚಿನ ಸಂಖ್ಯೆ
ಪಾಲ್ಗುಡದ ಜಾತ್ಯ ಯಶಸ್ವಿಗಳಿಗಾಗಿ
ಗ್ರಾಮದ ಪ್ರಮುಖರು ಕೋರಿದ್ದಾರೆ.

ಕೊಂಡ ಹಾಯುವ
ಮುಗಿಯುವವರೆಗೂ ಹರರು
ಇತರ ಯಾವುದೇ ಹರರು
ಕೊಂಡದ್ದಾಗಿ ಹಾಕುವುದನ್ನು ಕಟ್ಟು
ನಿಷೇಧಿಸಲಾಗಿದೆ. ಕೊಂಡ ಹಾಯುವ
ಮುಗಿದ ನಂತರ ತಮ್ಮ ಹುಡುಗರು
ಹಾಕಬಹುದು ಎಂದು ದೇವಿ
ಅರಳಿತೆ ಮಂಡಳಿ ಸೂಚಿಸಿದೆ.